

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

18. IA 4147/2023 IA 1468/2024 Intervention Petition/27/2024
In C.P. (IB)/959(MB)2022

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 01.05.2024

NAME OF THE PARTIES: - Intervention Petition/27/2024 Praxis
Home Retail Limited
V/s
Sudha Apparels Limited
IA 1468/2024 Bansi Mall Management
Pvt. Ltd.
V/s
Ravi Sethia (RP OF FLFL)
IN THE MATTER OF
Bank of India
V/s
Future Lifestyle Fashions Limited

Section: 60(5) Sec 60(5) U/s 7 of (IBC)

ORDER

IA.No.4147/2023, IA.No.1468/2024, Intervention Petition/
27/2024: - Adv. Sahil Mahajan appeared for the Applicant in
IA.No.4147/2023 through VC. Sr. Adv. Mr. Chetan Kapadia, Adv.
Dhrupad Vaghani, Adv. Nandita Bajpai appeared for the Respondent. Adv.
Ankit Lohia a/w Adv. Ankita Yadav appeared for the Applicant in
IA.No.1468/2024. Adv. Rohan Rajadhyaksha, Adv. Devdutta Uchill
appeared for the Applicant in Intervention Petition/27/2024.

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List this matter on **06.05.2024** for filing written submissions.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)